

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †2198**  
ANSWERED ON 09.12.2024

**PERMISSION FOR CONSTRUCTION IN NANI DAMAN FROM ASI**

†2198 SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of CULTURE be pleased to state:

- (a) whether the construction of Secretariat, Gym building and renovation of Administrator's residence, office of old collectorate is being carried out in the protected area at Nani Daman of the Union Territory of Dadra and Nagar Haveli and Daman & Diu;
- (b) if so, the details of the projected cost thereof;
- (c) the details of tender floated, work order given and permissions/clearance sought from concerned department;
- (d) whether permission has been sought from the Archaeological Survey of India (ASI);
- (e) if so, the details along with relevant documents thereof; and
- (f) if not, the time by which the action is likely to be taken against the guilty officials?

**ANSWER**  
THE MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Certain constructions are being carried out in the buildings used by the local to administration (UT) to function, in the prohibited area at Moti Daman (UT)
- (f) For repairing and renovation of the Government House at Moti Daman (UT) permission has been given by the Competent Authority, Daman & Diu on 12.01.2022.

On notice of any violation, the Archaeological Survey of India takes action as per provision of the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

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